

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1671  
ANSWERED ON:04.08.2010  
YAMUNA WATER TO RAJASTHAN  
Meghwal Shri Bharat Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the control of head works of distribution of Yamuna water has been taken by Upper Yamuna River Board (UYRB) for supply of allocated share of water to each beneficiary State;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the action taken by the Government to ensure release of full share of water to Rajasthan?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a): No, Sir.

(b): Ministry of Water Resources Resolution dated 11-03-1995, provides that the operation and maintenance of the control structures shall remain with the respective States as per the agreements in respect of each structure. Should, at any time, there be a dispute regarding regulation of flows at any of the structures, the Board shall take over the operation and control of that structure till the dispute is resolved; provided such take over shall take place with the approval of the Review Committee; provided further that if the review committee could not meet within 15 days, the Chairman, review committee shall take a decision in this regard. Since no such dispute has arisen, the UYRB has not taken over operation and control of any of the head works so far.

(c): The issue has been discussed in various meetings of UYRB, UYRB has been issuing directions from time to time to the concerned authorities of U.P. and Haryana to supply due share of Rajasthan at its border. In this regard, Member Secretary, UYRB had inspected the Gurgoan Canal along with the officers of U.P., Haryana and Rajasthan on 06-03-10 and convened a meeting of Chief Engineers from UP, Rajasthan and Haryana on 22-06-10 to resolve the issue.